GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES)

LOK SABHA

UNSTARRED QUESTION NO. 623 TO BE ANSWERED ON 25.06.2019

National Sports Centres for Physically Handicapped

623. SHRI VISHNU DAYAL RAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any plan to establish National Sports Centres for physically handicapped in the country;
- (b) if so, the details thereof;
- (c) the number of such centres proposed to be established in the country State/UT-wise including Jharkhand and the places identified for this purpose;
- (d) the funds allocated in this regard; and
- (e) the steps being taken by the Government to empower the physically handicapped in the country?

Answer

Minister of State for Social Justice and Empowerment (SHRI KRISHAN PAL GURJAR)

(a) to (c) Yes, Sir. The Ministry proposes to establish five Centres for Disability Sports, one each in all the five zones of the country viz., at Zirakpur in Punjab (North zone), Gwalior in Madhya Pradesh (Central zone), Visakhapatnam in Andhra Pradesh (South zone) and Shillong in Meghalaya (East zone). No location in the Western zone is identified. The Government approved setting up of the Centre for Disability Sports at Gwalior, Madhya Pradesh on 28.02.2019 at a total estimated cost of Rs 170.99 crore spread over a period of 5 years. The Centre for Disability Sports at Shillong is proposed during the Fourteenth Finance Commission period and the remaining three Centres in the Fifteenth Finance Commission period. There is no centre proposed in Jharkhand.

(d) An amount of Rs. 7.00 crore has been allocated for this purpose in Financial Year 2019-20.

(e) The Ministry implements various schemes and programmes to supplement the efforts of States/UTs towards empowerment of persons with disabilities. The important schemes/programmes/Institutions of the Ministry are:

- 1. Deendayal Disabled Rehabilitation Scheme (DDRS)
- 2. District Disability Rehabilitation Centres (DDRCs)
- 3. Scholarships for Students with Disabilities
- 4. Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)
- 5. Scheme for implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA)
- 6. The National Action Plan (NAP) for Skill Development of Persons with Disabilities under SIPDA Scheme

7. The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (National Trust)

8. National Institutes (NIs)

- 9. Composite Regional Centres (CRCs)
- 10. National Handicapped Finance and Development Corporation (NHFDC)
- 11. Unique Disability Identity (UDID) Card project
- 12. Scheme of Support for Establishment/Modernization/ Capacity Augmentation of Braille Presses
- 13. Accessible India Campaign
- 14. Scheme for Assistance to Indian Spinal Injury Centre (ISIC), New Delhi towards treatment of spinal cord injury poor patients
- 15. Scheme of Setting up of State Spinal Injury Centres
- 16. Scheme for incentives to private employers to hire Persons with Disabilities
